



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 08.09.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 181 of 2025	Sarvajanik Jankalyan Parmarthik Nyas Vs. Alliance Industries Ltd. & Ors.	08.09.2025	10.09.2025
2.	Comp. App. (AT) No. 185 of 2025	Alliance Industries Ltd. Vs. Peoples International and Services Pvt. Ltd. & Ors.	08.09.2025	10.09.2025
3.	Comp. App. (AT) No. 186 of 2025	Alliance Industries Ltd. Vs. Peoples General Hospital Pvt. Ltd. & Ors.	08.09.2025	10.09.2025

4.	Comp. App. (AT) No. 191 of 2025	Ashok Kumar Khosla Vs. PGH International Pvt. Ltd. & Ors.	08.09.2025	10.09.2025
5.	Comp. App. (AT) No. 123 of 2025 (With Defects) Part Heard	Peoples International and Services Pvt. Ltd. Vs. Alliance Industries Ltd. & Ors. With	08.09.2025	10.09.2025
6.	Comp. App. (AT) No. 124 of 2025 (With Defects) Part Heard	PGH International Pvt. Ltd. Vs. Ashok Kumar Khosla & Ors. With	08.09.2025	10.09.2025
7.	Comp. App. (AT) No. 125 of 2025 (With Defects) Part Heard	Peoples General Hospital Pvt. Ltd. Vs. Alliance Industries Ltd. With	08.09.2025	10.09.2025
8.	Comp. App. (AT) No. 132 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors. With	08.09.2025	10.09.2025

9.	Comp. App. (AT) No. 133 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors. With	08.09.2025	10.09.2025
10.	Comp. App. (AT) No. 134 of 2025 (With Defects) Part Heard	Suresh Narayan Vijay & Anr. Vs. Alliance Industries Ltd. & Ors.	08.09.2025	10.09.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar